GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO. 5296

TO BE ANSWERED ON 06.04.2017

SCOPE OF GROUND MOUNTED SOLAR EXPLORATION

5296. SHRI DIBYENDU ADHIKARI:

Will the Minister of NEW & RENEWABLE ENERGY be pleased to state:

- (a) the scope of ground mounted solar exploration and achievements of the targets since 2012;
- (b) the detail of achievements on grid connections and setting up of small power plants projects against the targets fixed during 2013-2017 in the second phase of Jawaharlal Nehru National Solar Mission; and;
- (c) the plan to achieve 40 per cent cumulative electric power capacity from non-fossil fuel based energy resources with a target of 175 GW by 2022 with the help of international finance including from Green Climate Fund thereof?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): India has abundant solar power potential, which has been estimated to be 748 GW. Details of cumulative solar power installed capacity since 2012 is given below:-

SI. No.	Year	Cumulative capacity (MW)
1	2012-13	1686 MW
2	2013-14	2632 MW
3	2014-15	3744 MW
4	2015-16	6763 MW
5	2016-17	10176 MW
		(as on 21.3.2017)

- **(b):** As on 21.3.2017, a total grid connected solar power capacity addition of 8489 MW has been achieved against the target of 9000 MW in the second phase of National Solar Mission (2013-7)
- (c): Government of India in its submission to the United Nations Frame Work Convention on Climate Change on Intended Nationally Determined Contribution (INDC) has stated that India will achieve 40% cumulative Electric power installed capacity from non-fossil fuel based energy resources by 2030 with the help of transfer of technology and low cost International Finance including from Green Climate Fund. The Government has launched several schemes and is providing fiscal and promotional incentives such as capital subsidy, tax holiday on the earnings for 10 years, accelerated depreciation, viability gap funding (VGF), financing solar rooftop systems as part of home loan, concessional custom duty and exemption on excise duty, preferential tariff for power generation from renewables, and Foreign Direct Investment up to 100 per cent under the automatic route etc. for promotion of renewable energy.
